

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/666/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PRECISIONE MACHINE AND AUTO COMPONENTS
PVT LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.C. SATHYA NARAYANA
(For A.K. MYLSAMY & ASSO LAGS) For operational creditors *[Signature]*

Madhumitha, Counsel for the Respondent

Ph: 9791711963

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed time for filing counter. Time is extended at request. Put up on 14.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc